- (ग) क्या विदाश जाने नाले गैर-सरकारी प्रतिनिधिमण्डलों को इस अविधि के दौरान विदाशी-मुद्रा दी गयी थी; और
- (घ) यदि हा, तो एसे प्रतिनिधिमण्डल को काल कितनी ग्राशि दी गयी थी ?

विस मंत्रासय में राज्य मंत्री (श्री झान्ता-राम पंडवुड): (क) से (इ) विदेश भेजे जाने के बीर में जारी स्वीकृतियों के आधार पर, सरकारी प्रतिनिधिमण्डल विदेशी मुद्रा या तो दिदेशों में भारतीय दूतावासों से अथेगा भारत में प्रधिकृत बँकों से ले सकते हैं। पर-सरकारी प्रतिनिधि मण्डलों के सदसों को भारत सरकार द्वारा विदेशी मुद्रा स्वी-कृत नहीं की जाती, हैं। ये अपनी हकवारी तथा भारतीय रिजर्व बँक द्वारा निर्धारित प्रतिन्धा के अनुसार प्रधिकृत भारतीय बँकों से विदेशी मुद्रा लेते हैं। सरकारी तथा गर-सरकारी प्रतिनिधि मण्डलों को स्वीकृत विदेशी मुद्रा के ऑकड़ो केन्द्रीय तौर पर नहीं रखे जाते हैं।

Adverse effect of scrapping the ABB LOCO Deal

2324. SHRI SUNDER SINGH BHAN-DARI : Will the Minister of FINANCE be pleased to state :

- (a) what are the agreements finalised with ABB in boosting business and other manufacturing activities upto 1996, and what are the details thereof:
- (b) what is the extent to which the above achievements are being affected by scrapping the ABB Railways loco deal; and
- (c) what are the details of the potential investors from Europe whose investments in India would be adversely affected in case the loco deal with ABB is cancelled?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c) The information is being collected and will be laid on the Table of the House

Development assistance recovered per person

2325. SHRI MD. SALIM : Will the Minister of FINANCE be pleased to state :

the official development assistance received per poor person in top ten developing countries and in India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): The per capita net disbursement of official development assistance (ODA) from all sources to top ten developing countries having high per capita development assistance and India during 1990 is as given below:

Country						capita (US \$)
Israel			•		•	295.0
Jordan			,			282.5
Gabon						123.0
Botswan	a					118.2
Jamaica						115.7
Egypt						107.6
Maurita	nia		٠.			107.0
Senegal						9 9.9
Papua New Guinea						96.1
Congo		-				92.0
India						11.9
					- Aut.	

Proposal to levy Punjab tax to help financial crisis faced by Punjab

2326. SHRI JAGIR SINGH DARD : SHRI IQBAL SINGH :

Will the Minister of FINANCE be pleased to State:

- (a) whether Government are aware that Funjab State Government is facing acute financial crisis as a lot of money is spent on curbing the terrorist activity in the State;
- (b) whether there is any proposal under Government's consideration to lavy Punjabtax applicable in the whole of the country

on the lines of Bangladesh tax to mobilise additional financial resource to help the Punjab Government; and

(c) if so, what are the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) Yes, Sir.

Punjab is facing financial imbalance on account of increased non-Plan expenditure on security related and other matters.

- (b) No, Sir.
- (c) Government is fully seized of the problem of financial imbalance being faced by the Government of Punjab.

Payment of Pension from Banks in Rajkot

- 2327. SHRI ANANTRAY DEV-SHANKER DAVE: Will the Minister of FINANCE be pleased to state:
- (a) what is the number of pending cases of pension clearance and due for payment in various branches of nationalised banks at Rajkot:
- (b) what are the reasons for non-payment of pension by the banks even after receiving pension release order from the concerned pension authority;
- (c) whether it is fact that most of pensioners are facing hardship in getting their payment on time through branches of nationalised banks; and
- (d) what action has been taken by Government in the interest of aged pensioners?

THE MINISTER OF STATE IN THE (SHR1 OF FINANCE MINISTRY DALBIR SINGH): (a) to (d) As per the information furnished by the nationalised banks, there is no pension case pending and due for payment in the Reserve Bank of branches at Rajkot. India (RBI) have reported that they have not received any complaint against the branches of nationalised banks in Rajkot regarding payment of pension. However, certain complaints have been received by RBI regarding delayed payment of pension

in other areas. The complaints have been taken up by RBI with concerned banks for redressal of the grievances.

Direction to States regarding Foreign Tours by Ministers

2328. SHRI JOHN F. FERNANDES: Will the Minister of FINANCE be pleased to state:

- (a) Whether it is a fact that there are any standing directions to the various State Governments that they should inform P.M.O. or seek permission before the Ministers from State make foreign tour; and
- (b) if so, what is the number of Ministers who made foreign tour during last one year, State-wise alongwith their disignations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) As per Government of India guidelines circulated to all State Govt., proposals for foreign visits of the Ministers from States are required to be submitted to the Department of Economic Affairs who process the case and refer the proposal to the Prime Minister's office for obtaining the clearance of Prime Minister.

- (b) During the Calendar year 1991, two Chief Ministers and 9 Ministers of States went on visits abroad. The break up of details is as follows:—
 - 1. Assam 2 (Minister for Labour and Minister for Industries).
 - 2. Haryana: 1 (Minister for Animal Husbandry).
 - Karnataka : I (Minister for Agriculture).
 - 4. Maharashtra: 1 (Chief Minister).
 - 5. Manipur: I (Minister for Arts and Culture).
 - Uttar Pradesh: 2 (Minister for Sugar Industries & Minister of Health and F.W.).
 - West Benga!: 3 (Chief Minister (Twice), Minister for Mass Education Extension, and Minister of Finance.